

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

PRINCIPAL BENCH

COMPANY APPEAL (AT)(Insolvency) No.1034/2020

In the matter of:

Rakesh Kumar Agarwal & Ors

Appellant

Vs

Devendraa P Jain, Liquidator of Asis Logistics Ltd

Respondent

Present:

Mr. Rajesh Bohra, Advocate for the appellant.

Mr. Abhishek Anand, Advocate for Liquidator

Mr. Kunal Godhwani, Advocate for Respondent.

ORDER

(Virtual Mode)

17.02.2021- Appellant counsel submits that he does not intend to file any rejoinder. Pleadings are completed. Let the matter fixed for hearing on **3rd March, 2021.**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Kanthi Narahari)
Member (Technical)**

Bm/kam